

From:

Ram Sharma,
Registrar (Administration) I/c.,
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).

Sub.-: **Regarding nominations of Judicial Officers for NJA Programme for the Academic Year 2019-20 for the months from January to April, 2020.**

Ref.-: Your letter No. NJA/Dir./Ac.Prog./2019-20/3222 dated 07.09.2019.

Sir,

With reference to the letter on the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate the Judicial Officers of the State of Jharkhand for attending the training programme as mentioned in the tabular chart for the Academic Year 2019-20 from January to April, 2020 in the following manner:-

P-1196	03-05 Jan., 2020 (03 days)	Refresher Course for POCSO Courts	Regular	POCSO Courts Judges	(i) Sri Shatrunjay Kumar Singh, District & Addl. Sessions Judge, Daltonganj. (ii) Sri Manoj Kumar Tripathi, District & Addl. Sessions Judge, Latehar
P-1198	10-12 Jan., 2020 (03 days)	Workshop for Additional District Judges	Regular	Additional District Judges	(i) Sri Anuj Kumar, District & Addl. Sessions Judge, Jamshedpur (ii) Sri Satyakam Priyadarshi, District & Addl. Sessions Judge, Khunti.
P-1199	10-16 Jan., 2020 (07 days)	Orientation Program for Junior Division Judges	Regular	Junior Division Judges	(i) Sri Deepak Kumar, S.D.J.M., Daltonganj (Palamau) (ii) Sri Ravi Narayan, Addl. Civil Judge (Jr. Div.), Dhanbad
P-1200	17-19 Jan., 2020 (03 days)	Refresher Course for Commercial Courts	Special	Commer cial Court Judges	(i) Sri Alok Kumar Dubey, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Dhanbad (ii) Sri Rajeev Anand, Addl. Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi
P-1202	31 Jan.- 02 Feb., 2020 (03 days)	Seminar for Principal District and Sessions Judges on Access to Justice and Legal Aid	Regular	Principa l District and Sessions Judges	(i) Sri Rajendra Kumar Jumnani, Principal District & Sessions Judge, Lohardaga (ii) Sri Deepak Nath Tiwari, Principal District & Sessions Judge, Giridih

P-1204	07-09 Feb., 2020 (03 days)	Refresher Course for Money Laundering Courts	Special	Money Laundering Courts Judges	(i) Sri Sachindra Kumar Pandey , Addl. Judicial Commissioner-cum-Spl. Judge, CBI (other than AHD), Ranchi (ii) Sri Anil Kumar Mishra No. 1 , Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi
P-1207	21-27 Feb., 2020 (07 days)	Orientation Program for Junior Division Judges	Regular	Junior Division Judges	(i) Sri Walter Bhengra , S.D.J.M.-cum-Civil Judge (Jr. Div.), Ghatshila (Jamshedpur) (ii) Sri Rajeev Kumar Singh , S.D.J.M.-cum-Judge I/c., Koderma
P-1208	21-23 Feb., 2020 (03 days)	Workshop for Additional District Judges	Regular	Additional District Judges	(i) Sri Anil Kumar Pandey , District & Addl. Sessions Judge, Latehar (ii) Sri Anand Prakash , District & Addl. Sessions Judge, Daltonganj
P-1223	27-29 Mar., 2020 (03 days)	Workshop for Additional District Judges	Regular	Additional District Judges	(i) Sri Gopal Pandey , District & Addl. Sessions Judge, Lohardaga (ii) Sri Deepak Baranwal , District & Addl. Sessions Judge, Sahebganj (Rajmahal)
P-1224	03-05 Apr., 2020 (03 days)	Training of Trainers for SJAs	Regular	Directors and Faculty Members of SJAs	(i) Sri Gautam Kumar Choudhary , Director, Judicial Academy Jharkhand, Ranchi (ii) Sri Rajesh Sharan Singh , Sr. Faculty Member, Judicial Academy Jharkhand, Ranchi


This is for your information and needful.

Yours faithfully,
Sd/- **Ram Sharma**
Registrar (Administration) I/c.

Memo No. 4670 /Apptt.

Dated Ranchi the Dec 16, 2019

Copy forwarded to the Principal District & Sessions Judges, Dhanbad / Latehar / Sahebganj / Daltonganj at Palamau / Giridih / Jamshedpur / Khunti / Lohardaga / Koderma and the Judicial Commissioner, Ranchi for information & needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Officers concerned for information and needful along with Joininig Instruction as well as necessary permission to attend the aforesaid NJA programme.


13.12.19
Registrar (Administration) I/c.